

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 35095/2012

KULRAJI (D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and c/delay in filing substitution appln. and c/delay in refiling SLP and substitution)

Date : 16/10/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr Nishant Kumar, Adv.

Mr. Manu Shanker Mishra, Adv.

For Respondent(s)

Mr Kunal Verma, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner to file proper affidavit with proof of service of chamber summons within four weeks.

List again on 28.11.2014.

(PANKAJ BHANDARI)
Registrar